अधिमोगियों **की बेदखाली)** अधिनियम, 1971 के अंतर्गत विभिन्न ऱ्यापालयों में लगभग 35963 मामले लम्बित हैं;

(ख) जी नहीं?

Internalisation of Higher education

3976. SHRI JAGIR SINGH DARD: DR. SHRIKANT RAMCHANDRA JICHKAR:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government realise that the internalisation of higher education is first of all a reflection on the universal character of learning and research;

(b) whether Government also realise that this is reinforced by .the current process of economic and political integration as well as by the growing need for intellectual understanding; and

(c) if so, what steps arc being taken to achieve this?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (c) The Government is aware of the worldwide transformation taking place in the higher education sector. The various agencies and authorities involved in the higher education sector are continuously assessing the situation and trying to respond to the emerging challenges and opportunities. This is an on-going process.

Among other initiatives, the University Grants Commission is also implementing Cultural Exchange Programmes, with about 70 countreis, for fostering international cooperation in the field of higher education.

Improvement in the working of Regional Engineering Colleges

3977. SHRIMATI JAYANTI PATNAIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is a need to improve the working of the Regional Engineering Colleges (RECs) in the country;

(b) Whether Government propose to make any review with a view to improving the standard of educaiton and also the working of RECs;

(c) Whether any panel is proposed to be set-up for the purpose; and

(d) if so, the steps taken in the matter?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) to (d) A High Power Committee has been appointed by the Central Government with Dr. R.A. Mashelkar, Director-General, Council of Scientific and Industrial Research (CSIR) as its Chairman and eminent experts as its Members to conduct an overall reivew of the RECs and suggest ways and means to improve the standard and performance of these institutions as leaders in technical educaiton. The work of the Committee is in progress.

आंगनवाड़ी कार्यकर्ताओं को वेतन/मानदेव का भगतान

"3978. श्री जगन्नाच सिंह: क्य संसाधन विकास मंत्री यह बताने की कपा करेंगे किः

(क) गांवों में आगनवाड़ी के केन्द्रों को चलाने वाले प्रधिकरण का नाम क्या है:

(ख) इन केन्द्रों पर कार्यरत कार्यकर्ताओं को मानदेय/वेतन के रूप में कितनी राशि का भुगतान किया जा रहा है; और 85 Written Answers

(ग) क्या उक्त मानदेय/वेतन की यह राशि ठन कार्यकत्ताओं के जीवन यापन संबंधी खर्चे और उनके कार्य को ध्यान में रखते हुए पर्याप्त है?

मानव संसाधन विकास मंत्री (ज्ञी एस॰ आर॰ बोम्मई): (क) प्राप सर पर, आंगनवाड़ी केन्द्रों का प्रबन्धन दो अवेतनिक कार्यकर्ताओं-आंगनवाड़ी कार्यकर्ता और सहायिका द्वारा किया जाता है।

(ख) आंगनवाड़ी कार्यकर्ताओं को मानदेय के रूप में एक नियत धनराशि प्रदान की जाती है जो कार्यकर्ताओं की योग्यताओं और अनुभव के आधार पर 350/- रुपये से 450/- रुपये प्रतिमाह के बीच होती है। आंगनवाड़ी सहायिकाओं को मानदेव के रूप में 200/-रुपये प्रतिमाह की नियंत धनराशि का भुगतान किया जाता है।

(ग) आंगनवाड़ी कार्यकर्ता/सहायिकर्स अंशकालिक अवैतनिक कार्यकर्ता है और तदनुसार उन्हें उनके द्वारा किये गये प्रयासों के लिये मानदेय की एक निश्वचित धनराशि प्रतिमाह प्रदान की जाती है। मंहगाई को दृष्टिगत रखते हुए मानदेय की धनराशि को 2 अक्टूबर, 1992 से बढाया गया है।

Rehabilitation of Latur Earthquake vistims

3979. SHRI SUSHILKUMAR SAMBHAJIRAO SHINDE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the report in the

Times of India, dated August 20, 1990 captioned "Latur quake rehabilitation in shambles";

(b) if so, how far it is a fact that th Rs. 1181 crore rehabilitation programm for Latur and Osmanabad quake victin is barely half way. with 75% of the func loaned by World Bank to the Stat Government already spent; and

(c) the details of the rchabilitatio programme and the progress made i implementation thereof, project an schemewise?

THE MINISTER OF AGRI CULTURE (SHRI CHATURANA1 MISHRA): (a) Yes, Sir.

(b) Out of the total outlay of R: 1182.00 crores for the Maharashtr Emergency Earthquake Rchabilitatio Programme (MEERP), the World Ban loan component amounts to Rs. 865.5 crors. Till July, 1996 an amount of Ri 629.00 crores has been spent under th programme. The State Government hs so far claimed only Rs. 292.85 crore from the World Bank. It is, therefore not a fact that 75% of the World Ban loan has already been spent on th MEERP.

(c) A statement indicating th component-wise targets and progrei made up to 31st July, 1996 under th MEERP is given at statement.

Statement

Expenditure in Rs. Million

S1.	COMPONENT/	Implement-	Quantity	Target	Present
No.	Sub-Component Agency	ing		CimpI, Date	Status
1.	HOUSING				
1.1	Housing and Amenities	PMU/	27,199	in Jun-97	Completed-1455/1n
	including Donor village	5 Donors	52 villag	es	Progress-9244/Tendering & Planning-3400
1.2	Repair & Strengthening	Owners ⁷ PMU	210,227	Dec-97	Estimates prepared for 141864 houses' Comp1eted-4587»In Progress-63483
1.3	Model Housebuildings	PMU	477	Jun-96	Completed-425, In Progress-52